GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA UNSTARRED QUESTION NO. 912 TO BE ANSWERED ON 08.12.2025

TECHNOLOGY UPGRADATION AND COMPETITIVENESS

912. DR. PARMAR JASHVANTSINH SALAMSINH: SHRI KESRIDEVSINH JHALA: DR. BHAGWAT KARAD:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the manner in which Government is using new Udyam Portal analytics to identify industrial and regional sectors needing targeted policy support;
- (b) the plan to integrate Udyam Portal with the GST and Trade Receivables Discounting System (TReDS) platforms to enable single-sign-on and simplify MSME compliance and credit access;
- (c) whether Government has finalised guidelines for mandatory re-classification and verifiction of enterprises that exceed Udyam investment/turnover limits, if so, how will this ensure benefits reach micro-units; and
- (d) the security measures that have been implemented in the mobile Udyam Registration app to prevent data leaks and unauthorised registrations?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SUSHRI SHOBHA KARANDLAJE)

- (a): A revised definition based on the twin criteria of investment and turnover, was adopted to define Micro, Small and Medium Enterprises (MSME) in 2020. Accordingly, for registration of enterprise having PAN, Udyam Registration Portal (URP) was launched on 01.07.2020. To formalise Informal Micro Enterprises (IMEs) i.e. Enterprises, which are exempt from filing GST, Udyam Assist Platform (UAP), was launched on 11.01.2023.On this basis of the data received on the Udyam Portal, the data enables Government to monitor MSME registrations on real time across various sectors and geographical regions. This helps to classify enterprises based on their category (Micro, Small and Medium) and sector of activity, namely Manufacturing, Services, and Trading, as per NIC codes. The database of Udyam Registration facilitates Government for focused interventions to formulate sector specific policies and schemes for the benefit of MSMEs in the country to strengthening the MSME ecosystem. W.e.f. 01.04.2025 the Govt also re classified the criteria for Micro Enterprise investment up to ₹2.5 crore and turnover up to ₹50 crore; and for Medium Enterprise investment up to ₹125 crore and turnover up to ₹50 crore.
- (b): The Udyam Registration Portal has integration with the Income Tax database of Central Board of Direct Taxes and the Trade Receivables Discounting System (TReDS) platforms to facilitate ease of functionality. This integration streamlines verification of an enterprise and enables smoother onboarding of MSMEs on TReDS, thereby improving their access to credit through invoice discounting.
- (c): The classification, re-classification, and verification of enterprises on Udyam Portal, including those exceeding the prescribed investment or turnover limits takes placed using GST and PAN-linked data.
- (d): The Udyam Registration can be done only through online Portal www.udyamregistration.gov.in.
